GOVERNMENT OF INDIA MINISTRY OFPOWER RAJYA SABHA QUESTION NO26.07.2010 ANSWERED ON

INVESTIGATION OF BRIBERY SCANDAL.

104 SHRI N.K. SINGH

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTINGPOWER be pleased to state:-

- (a) whether the Central Government has received reports that California based Control Component Inc (CCI) has paid bribes to public sector power companies namely NTPC and BHEL;
- (b) if so, whether the Prime Minister's Office has asked the Ministry to initiate a probe into the allegation of a U.S. Court indicating India's leading power sector companies for receiving bribes; and
- (c) if so, the details of steps taken by the Ministry in this regard and to punish the involved officials?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI BHARATSINH SOLANKI)

(a) to (c) :As the nodal administrative Ministry of NTPC, Ministry of Power has not received any report regarding bribes paid to NTPC by the California based Control Component Inc (CCI).

However, there were media reports, sourcing PTI, containing allegations of bribes paid to NTPC by CCI. NTPC has refuted such allegations vide press release appeared on 08.07.2010 in the Indian Express and other newspapers. NTPC has further stated in its press release: `For Sipat Project, NTPC has not placed any order on the said company. NTPC is also not a party in the contract between any of the Manufacturers and its Equipment Suppliers i.e. the said party CCI`. NTPC has also served a legal notice on PTI.

As regards the allegations against BHEL, the information is being collected from the Department of Heavy Industry and will be laid on the Table of the House.